



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,14th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - I) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	PIL/12/2016 FIXED	ALIN MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A DHAR MR.D GHOSH	GA, ASSAM SC, BTC SC, HEALTH ASSTT.S.G.I.
<b>HEARING</b>				
2	WA/33/2017	THE UNIVERSITY GRANTS COMMISSION <b>Versus</b> THE GLOBEL OPEN UNIVERSITY NAGALAND and 23 ORS	MR.M GOSWAMI MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.K BARPUJARI MR.K OJHA	MR.S S DEY(RES-1) MR G RAHUL
3	Mat.App./54/2017 WITH LCR	DR. PARAMANANDA RAJBONGSHI <b>Versus</b> SMTI QUEEN DAS	MR.S P ROY MR.K RAJBONGSHI MR.B SHARMA	MR. N N JHA
4	WP(C)/2523/2017	MOHAMMED ANSARI <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.R BARUAH MR.D BARUA MR.D BORAH MRS R BORAH	C.G.C. MR.K K PARASAR(R- 1-3) ASSTT.S.G.I.
5	WA/266/2018 WITH WP(C) 177/14(D/O), FIXED	STATE OF MEGHALAYA AND ANR <b>Versus</b> CMJ FOUNDATION AND 3 ORS	MR H S THANGKHEW MR. P NONGBRI MR S A SANGMA	MR. S P SHARMA MR. A SINGH
6	PIL/11/2019	HIREN GOHAIN AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR N DUTTA MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN	ASSTT.S.G.I. MR. R DUBEY SC, A A I

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 3**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 1 TO 67 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/410/2019 FIXED	AMAL CH. BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B K MAHAJAN MR. B GOSWAMI	GA, ASSAM
	<b>WITH</b>			
2	WP(C)/8619/2018	GOPAL CH. NATH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI MR. N MAHAJAN	GA, ASSAM
	<b>WITH</b>			
3	WP(C)/412/2019	SUKHIRAM DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B K MAHAJAN MR. B GOSWAMI MR. N MAHAJAN	GA, ASSAM
	<b>WITH</b>			
4	WP(C)/1352/2019	NABIN BASKI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K BARUAH MR. D BORA MR. B GOSWAMI	GA, ASSAM
	<b>WITH</b>			
5	WP(C)/1384/2019	SHYAMAL CH. ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B GOSWAMI MR. D BORAH MR. A K BARUAH MR A CHOUDHURY MR. N MAHAJAN	GA, ASSAM
6	WP(C)/2457/2019 FIXED	EX CT/GD JITENDRA SINGH <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. P S BHATTACHARYYA (C.G.C.) ASSTT.S.G.I.
<b><u>ORDER (STAY VACATING)</u></b>				
7	I.A.(Civil)/4294/2018 FIXED, WP(C) 7039/18(D/O), WP(C) 6115/18(D/O) in WP(C)/7624/2018	MATIUR RAHMAN AND ANR <b>Versus</b> KHANINDRA KUMAR NATH	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. I CHOUDHURY SC, FOREST

	<b>WITH</b> WP(C)/7624/2018	KHANINDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K P PATHAK MR. P N GOSWAMI MR. I CHOUDHURY MR. I KALITA MR. S BISWAKARMA MR. R R Gogoi	SC, FOREST
8	<b>WITH</b> WP(C)/8749/2018	JEHIRUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
9	<b>WITH</b> WP(C)/8810/2018	RAFIQUL ISLAM AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST
10	<b>WITH</b> WP(C)/134/2019	PROBODH KUMAR BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. P N GOSWAMI (R7) MR. I KALITA (R7) MR. K P PATHAK (R7) SC, FOREST
<b>ADMISSION</b>				
11	WP(C)/3786/2017 FIXED	DURGA BAHADUR SONAR <b>Versus</b> THE UNION OF INDIA and 10 ORS.	MR.A SARMA MR.K PAUL MR.J P CHAUHAN MS.R VERMA	C.G.C. MS.B SARMA(R- 1-4) ASSTT.S.G.I.
12	WP(C)/7956/2017 FIXED	PRAKASH SHARMA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	MR. S S ROY (GA, ASSAM) MR. B GOGOI (SC, FINANCE) SC, DIMA HASAO
13	<b>WITH</b> WP(C)/8002/2017	RAMESH CH. PRADHANI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR. S S ROY (GA, ASSAM) MR. B GOGOI (SC, FINANCE) SC, DIMA HASAO
14	WP(C)/1310/2018 FIXED	JOGESWAR RAJBONGSHI <b>Versus</b> FOOD CORPORATION OF INDIA AND 2 ORS.	MR. C CHOWDHURY (SR. ADVOCATE) MR. S M BARUAH MRS. A GAYAN	SC, F C I
	<b>WITH</b> I.A.(Civil)/866/2019 <b>in</b> WP(C)/1310/2018	FOOD CORPORATION OF INDIA AND 2 ORS <b>Versus</b> JOGESWAR RAJBONGSHI	SC, F C I	MR. C CHOWDHURY MRS. A GAYAN MR. S M BARUAH
15	WP(C)/5856/2018 FIXED, WITH LCR	RAJA NATH TAYE <b>Versus</b> NUMALIGARH REFINERY LTD. AND 2 ORS.	MR A DASGUPTA MR A KUNDU	MR. D SAHU (R1, R2) MS M GOGOI (R1, R2) ASSTT.S.G.I.
16	WP(C)/48/2019 FIXED	LEENA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH R SARMAH MR. A A MIR	GA, ASSAM MR S KHOUND (R7)
17	WP(C)/594/2019 FIXED	RUDRA PRASAD DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	GA, ASSAM SC, AG
18	WP(C)/1338/2019 FIXED	DIPALI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. N S THAKURIA MR. G K THAKURIA	GA, ASSAM
<b>ORDERS</b>				
19	Cont.Cas(C)/283/2017 FIXED	GS NO. 170944N DEVI CHARAN SHARMA and 62 ORS. <b>Versus</b> SANJAY MITRA and ANR.	MR I H SAIKIA MS. S KANUNGOE MR. K KALITA MS.R BORAH MR. M R CHOUDHURY MS.D BORAH	MR.S C KEYAL R-2R-1 MS.P BARUAH(R-2)(R-1)

20	Cont.Cas(C)/52/2018 FIXED	ASSAM DENTAL SERVICE ASSOCIATION <b>Versus</b> SAMIR KR. SINHA	MR. B CHAKRABORTY MR. S HUSSAIN MRS P HAZARIKA MS. P SARMAH	MR. D BORA, SC, HEALTH & FAMILY WELFARE DEPTT.
	<b>WITH</b>			
21	WP(C)/7217/2017	ASSAM DENTAL SERVICE ASSOCIATION <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.B CHAKRABORTY MR.S HUSSAIN MS.P SARMAH MS.P HAZARIKA	MR.B GOGOI SC, HEALTH
22	Cont.Cas(C)/79/2018 FIXED	ARUN KUMAR MAHANTA <b>Versus</b> SAMIR KUMAR SINHA AND 5 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY MR. S P DAS	MS U DAS MR. G TAYE
	<b>WITH</b>			
23	Cont.Cas(C)/437/2018	ARUN KUMAR MAHANTA <b>Versus</b> JULIE SONOWAL AND 7 ORS	MR. S P DAS	MR. A K THAKUR (R6) MS. N BORDOLOI (R1, R3- R5) MR. D BORA, SC HEALTH & FAMILY WELFARE DEPTT. MR. D S DEKA (R1, R3-R5)
	<b>WITH</b>			
24	WP(C)/4930/2018	ARUN KUMAR MAHANTA <b>Versus</b> STATE OF ASSAM AND 8 ORS	MR S CHOUDHURY MR. S P DAS	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
25	Cont.Cas(C)/265/2018 FIXED	KRISHNA MAHANTA <b>Versus</b> T. Y. DAS AND 5 ORS.	MR. P KATAKI MR G JALAN MR. S P DAS MR. N DAS	MR. D SAIKIA (R5) MR. A K THAKUR (R4) MR. S CHAMARIA (R1-R3) MR. K K DUTTA (R5) MR. B GOGOI (R5) MR. M PHUKAN (R1-R3) MR P NAYAK (R5) MS. N BORDOLOI (R5) MR. M ALI (R1-R3) MR. S CHANDA (R1-R3)
26	WP(C)/63/2019 WITH WP(C) 4182/2018(D/O), FIXED	ARUNDHATI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R SINGHA	MR. R SARMA (R6) MS. I DEKA (R6) SC, HEALTH
		<b>HEARING</b>		
27	WP(C)/6896/2010 P/HEARD	HEAD CONSTABLE GENERAL DUTY MADHAB NAMASUDRA <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D DEKA MR.A KUMAR	C.G.C. MR.M PHUKAN(R-1 to 5) ASSTT.S.G.I.
28	WP(C)/1537/2015 FIXED, P/HEARD	GS-173517H- SRI C. CHANDRA KUMAR <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. I H SAIKIA MS. S KANUNGOE MR.D BORAH MR. K KALITA MR. M R CHOUDHURY	MR.S C KEYAL ASSTT.S.G.I.(R1-6)
	<b>WITH</b>			
29	WP(C)/6603/2014	GS-162973N SRI BRIJ BHUWAN RAM and 147 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR. I H SAIKIA MS. S KANUNGOE MR.D BORAH MR. K KALITA MR. M R CHOUDHURY	MR.S C KEYAL ASSTT.S.G.I.
30	WP(C)/904/2017 FIXED, P/HEARD	BIMAL KONWAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MS.U SARMA MR.M P SARMA MS.P BORGHAIN	GA, ASSAM
31	WP(C)/1574/2017 FIXED, P/HEARD	BIBHU BHUSHAN DEB ROY <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.G RAHUL MR.D J KAPIL	GA, ASSAM MR.D BORAH(R-2) MRSR BORAH-2
32	WP(C)/4502/2017 FIXED, P/HEARD	DR. MANALISHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.N SHYAMAL	GA, ASSAM SC, APSC

33	I.A.(Civil)/2121/2018 FIXED, P/HEARD in WP(C)/3931/2017	POJUL LOYING <b>Versus</b> ARUP MANTA AND 6 ORS	MR. T H HAZARIKA MR S DEKA MR M CHETIA	GA, ASSAM SC, APSC MR. M CHOUDHURY SC, PERSONAL DEPT.
	<b>WITH</b> WP(C)/3931/2017	ARUP MANTA and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M K MISRA MR.M MAHANTA MR.M CHOUDHURY	GA, ASSAM MR G CHOUDHURY (SC, APSC) MR.T H HAZARIKA (R-6) MR J PAYENG (R6) MR. S DEKAR-6 MR. M CHETIA (R-6)
34	<b>WITH</b> WP(C)/2278/2017	BAPUKAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A K SHARMA MR.B KALITA	GA, ASSAM SC, APSC
35	<b>WITH</b> WP(C)/4200/2017	RENU BORAH HANDIQUE <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA	GA, ASSAM SC, APSC
36	<b>WITH</b> WP(C)/7555/2017	RENU BORAH HANDIQUE <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S SAIKIA MR.P SAIKIA	MR.C BARUAH GA, ASSAM SC, APSC
37	<b>WITH</b> WP(C)/7652/2017	DR. SMT. MANALISHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR MR.M K MISHRA	GA, ASSAM SC, APSC
38	Review.Pet./85/2017 FIXED, WP(C) 2202/15(D/O)	AFJAL HUSSAIN MAZUMDER and 3 ORS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS	C.G.C. MRS.R DEVI ASSTT.S.G.I.
39	WP(C)/489/2017 CAVT. NO. 50/2017 FIXED	MOLOY BH. CHAKRABORTY and 12 ORS. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MD.M H CHOUDHURY MS.M DEORI MS.S KHAN MR.J A CHOUDHURY	GA, ASSAM MR.M A CHOUDHURY MR.M K SHARMA FOR CAVEATOR
40	WP(C)/1710/2017 FIXED	GUNAJAY CHOUDHURY <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.U K NAIR MR.S K DAS MR R KARIM	GA, ASSAM MS. M BHATTACHARJEE (R 4)
41	WP(C)/5205/2017 FIXED	BANJIT DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.K PAUL MRS.A SARMA MR.J P CHAUHAN MS.R VERMA	C.G.C. MR.M PHUKAN(R- 1-5) ASSTT.S.G.I.
42	WP(C)/4188/2018 CAVT. NO.0368/2018 FIXED	ARUNDHATI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SINGHA	MR. R SARMA (R-6) MS. I DEKA (R-6) SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,14th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE UJJAL BHUYAN**

**COURT NO: 4**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 1 TO 69 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/1393/2019 FIXED	SULEKA KHATUN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M AHMED MR. M HASHAN	GA, ASSAM SC, A S T C
2	WP(C)/1564/2019 WITH OFFICE NOTE, FIXED	JOYMATI BORO <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S BIKASH	GA, ASSAM
<b><u>ORDER (STAY VACATING)</u></b>				
3	I.A.(Civil)/4210/2018 FIXED in WP(C)/1266/2018 <b>WITH</b> WP(C)/1266/2018	ANANTA BORA AND 9 ORS. <b>Versus</b> KHARGESWAR CHANGMAI AND 3 ORS.  KHAGESWAR CHANGMAI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 16 ORS.	MR. N BARUAH MR. S DAS  MR S CHOUDHURY MR. A SARMA MR. K KALITA	MR A SARMA MR. K KALITA  SC, COOPERATIVE GA, ASSAM MR. N BORAH MR K DAS MR. N BARUAH
<b><u>ADMISSION</u></b>				
4	WP(C)/5063/2018 FIXED	RAJ KUMAR BUKALSARIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S CHETIA MR. A GOYAL MR G KHANDELIA MR A CHOUDHURY	GA, ASSAM MR. N SHARMA (R6) MRS. A GAYAN (CGC, R4 & R5) PP, ASSAM ASSTT.S.G.I.
5	WP(C)/1665/2019 FIXED	M/S. SUN SECURITY SERVICE <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. D P BORAH MR B PAUL	MR. R PHUKAN (R5) ASSTT.S.G.I.
6	WP(C)/1910/2019 FIXED	SOBHAN BORAH <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. B C DAS MR E HUSSAIN	GA, ASSAM MR. B CHAKRABORTY (R3,R4) MR K L GUPTA (R3,R4) MR S HUSSAIN (R3,R4) MR E SHITIRI (R5)
7	<b>WITH</b> WP(C)/2708/2019	ASWINI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR J ABEDIN MR. K I MAZUMDER	GA, ASSAM



8	WP(C)/2448/2019 FIXED	DADU HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B. DAS	SC, NHM
<b>HEARING</b>				
9	WP(C)/1754/2015 FIXED, AT 03:00 P.M., WITH REPORTS	XXX XXX XXX <b>Versus</b> IN RE - THE GOVERNMENT OF ASSAM and ANR.	MR. S K MEDHI AMICUS CURIAE SC, GHC	GA, ASSAM MR.S C KEYAL MR.R BORPUJARI MR.C CHOUDHURY ASSISTANT SG SR GA,ASSAM AG, ASSAM SC, FINANCE
10	WP(C)/3081/2018 CAVT. NO.0448/2018 CAVT 448/18(D/O)	M/S PURANA SONAI/SOLA/GORANGA/SUKRAJ MATSYAJIBI SAMABAI SAMITY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR D J MEDHI MR. A SARMA MR. A SARMA MR S CHOUDHURY MR. K KALITA MR B KOCH MR. C BASUMATARY	SC, CO OP GA, ASSAM MS F AHMED MR. T ISLAM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
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8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,14th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 5**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/738/2019 FIXED	MAINOLA JIDUNG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D BORAH MR. R BORA	SC, ELEM. EDU MR K NAYAK (GA, Assam, R-5) SC, AG SC, DIMA HASAO SC, FINANCE DEPTT.
2	WP(C)/2299/2019 FIXED	DHARMA PRABHA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B CHAKRABORTY MR S HUSSAIN	SC, ELEM. EDU MS. R. ROY CHOUDHURY(SC, ELEMENTARY EDUCATION DEPARTMENT)
<b>HEARING</b>				
3	WP(C)/3061/2018 FIXED	VINOD BAMALWA <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	C.G.C. MS. N HAWELIA(SC, INCOME TAX ) MR. A S DHILLON ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/254/2019 <b>in</b> WP(C)/3061/2018	THE DEPUTY/ASSISTANT COMMISSIONER OF INCOME TAX AND 3 ORS, <b>Versus</b> VINOD BAMALWA AND 2 ORS	MS. N HAWELIA DR ANKIT TODI	MR. A S DHILLON
4	<b>WITH</b> WP(C)/2940/2018	RENU BAMALWA <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/252/2019 <b>in</b> WP(C)/2940/2018	THE DY./ASSTT. COMMISSIONER OF INCOME TAX, <b>Versus</b> RENU BAMALWA	MS. N HAWELIA	DR ANKIT TODI MR. A S DHILLON
5	<b>WITH</b> WP(C)/2942/2018	HANSRAJ BAMALWA <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	MR. A S DHILLON (C.G.C.) ASSTT.S.G.I. MS. N HAWELIA (SC, INCOME TAX)

	<b>WITH</b> I.A.(Civil)/245/2019 <b>in</b> WP(C)/2942/2018	THE DY./ASSTT. COMMISSIONER OF INCOME TAX AND 3 ORS <b>Versus</b> HANSRAJ BAMALWA AND 2 ORS	MS. N HAWELIA	DR ANKIT TODI MR. A S DHILLON
6	<b>WITH</b> WP(C)/2982/2018	RAVI BAMALWA <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	MS. N HAWELIA SC, INCOME TAX
	<b>WITH</b> I.A.(Civil)/275/2019 <b>in</b> WP(C)/2982/2018	THE DEPUTY/ASSISTANT COMMISSIONER OF INCOME TAX AND 3 ORS. <b>Versus</b> RAVI BAMALWA AND 2 ORS.	MS. N HAWELIA	DR ANKIT TODI MR. A S DHILLON
7	<b>WITH</b> WP(C)/2991/2018	M/S EASY COMMODITIES TRADE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	MS. N HAWELIA SC, INCOME TAX
	<b>WITH</b> I.A.(Civil)/225/2019 <b>in</b> WP(C)/2991/2018	THE DEPUTY / ASSISTANT COMMISSIONER OF INCOME TAX AND 3 ORS. <b>Versus</b> M/S. EASY COMMODITIES TRADE PVT. LTD.	MS. N HAWELIA	DR ANKIT TODI MR. A S DHILLON
8	<b>WITH</b> WP(C)/3007/2018	SANTOSH BAMALWA <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	MS. N HAWELIA SC, INCOME TAX
	<b>WITH</b> I.A.(Civil)/220/2019 <b>in</b> WP(C)/3007/2018	THE DEPUTY /ASSISTANT COMMISSIONER OF INCOME TAX AND 3 ORS. <b>Versus</b> SANTOSH BAMALWA AND 2 ORS.	MS. N HAWELIA	DR ANKIT TODI MR. A S DHILLON
9	<b>WITH</b> WP(C)/3024/2018	RAHUL BAMALWA <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	MS. N HAWELIA SC, INCOME TAX ASSTT.S.G.I.
10	<b>WITH</b> WP(C)/3053/2018	MEENAKSHI BAMALWA <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	MS. N HAWELIA SC, INCOME TAX ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/294/2019 <b>in</b> WP(C)/3053/2018	THE DEPUTY /ASSISTANT COMMISSIONER OF INCOME TAX AND 3 ORS. <b>Versus</b> MEENAKSHI BAMALWA AND 2 ORS.	MS. N HAWELIA	DR ANKIT TODI MR. A S DHILLON
11	<b>WITH</b> WP(C)/3055/2018	USHA BAMALWA <b>Versus</b> UNION OF INDIA AND 4 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	MS. N HAWELIA (SC, INCOME TAX) MR. A S DHILLON (C G C) ASSTT.S.G.I.
12	<b>WITH</b> WP(C)/3057/2018	M/S HASRAJ BAMALWA <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	MS. N HAWELIA(SC, INCOME TAX) SC, INCOME TAX MR. A S DHILLON (C G C) ASSTT.S.G.I.
13	<b>WITH</b> WP(C)/3087/2018	NEMICHAND BAMALWA AND SONS JEWELLERS PVT. LTD. <b>Versus</b> UNION OF INDIA AND 5 ORS.	DR ANKIT TODI MS. P S CHAKRABORTY	MS. N HAWELIA (SC, INCOME TAX) MR. A S DHILLON(C G C), ASSTT.S.G.I.

**WITH**  
I.A.(Civil)/224/2019  
**in** WP(C)/3087/2018

THE DEPUTY/ ASSISTANT  
COMMISSIONER OF INCOME TAX AND 3  
ORS.

MS. N HAWELIA

DR ANKIT TODI  
MR. A S DHILLON

**Versus**

NEMICHAND BAMALWA AND SONS  
JEWELLERS PVT. LTD.

14 **WITH**  
WP(C)/3094/2018

BHAGWATI DEVI BAMALWA  
**Versus**  
UNION OF INDIA AND 5 ORS.

DR ANKIT TODI  
MS. P S CHAKRABORTY

MS. N HAWELIA(SC,  
INCOME TAX)  
MR. A S DHILLON (C G C)  
ASSTT.S.G.I.

**WITH**  
I.A.(Civil)/221/2019  
**in** WP(C)/3094/2018

THE DEPUTY/ASSISTANT COMMISSIONER  
OF INCOME TAX AND 3 ORS.  
**Versus**  
BHAGWATI DEVI BAMALWA AND 2 ORS.

MS. N HAWELIA

DR ANKIT TODI  
MR. A S DHILLON

15 **WITH**  
WP(C)/3212/2018

VINAY BAMALWA  
**Versus**  
UNION OF INDIA AND 4 ORS.

DR ANKIT TODI  
MS. P S CHAKRABORTY

MR. A S DHILLON(C G C)  
ASSTT.S.G.I.  
MS. N HAWELIA(SC,  
INCOME TAX)

**WITH**  
I.A.(Civil)/250/2019  
**in** WP(C)/3212/2018

THE DEPUTY /ASSISTANT  
COMMISSIONER OF INCOME TAX AND 3  
ORS.

MS. N HAWELIA

DR ANKIT TODI  
MR. A S DHILLON

**Versus**

VINAY BAMALWA AND 2 ORS.

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
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18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,14th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN  
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 6**

**[DIVISION BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019,(RELATING TO DIVISION  
BENCH - II) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2780/2019 (TOP OF THE LIST), FIXED	SHARIFUL ISLAM @ SORIFUL ISLAM AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. A R SIKDAR MR N AHMED MD A ALI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
2	WP(C)/826/2019	ASHIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
3	WP(C)/895/2019	SANJIT ROY <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA MS N J DAS	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
4	WP(C)/925/2019	INAM UDDIN @ AINAMUDDIN SEIKH <b>Versus</b> UNION OF INDIA AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	<b>WITH</b>			
5	WP(C)/1720/2019	KAYSER ALI @ KOISER ALI <b>Versus</b> UNION OF INDIA AND 7 ORS.	MS. R CHOUDHURY MR. M A LASKAR MR. A H M R CHOUDHURY	MR. D BARUAH SC, NRC MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b>			
6	WP(C)/2158/2019	SOBARAT KHAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, NRC ASSTT.S.G.I. SC, F.T

7	<b>WITH</b> WP(C)/2801/2019	KHAIRUL ALI @ KHAIRUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
8	WP(C)/504/2017 WITH LCR	AYSHA KHATUN @ AYSHA BEWA <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAMR. 2-8. ASSTT.S.G.I.(R. 1)
9	WP(C)/572/2017 WITH LCR	AFRUJA BEGUM @ AFRUJA BIBI <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAMR. 2-8. ASSTT.S.G.I.(R. 1.)
10	WP(C)/681/2017 WITH LCR	FATIMA BEGUM <b>Versus</b> THE UNION OF INDIA and 3 ORS.	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/2245/2017 WITH LCR	MONER ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/2389/2017 WITH LCR, FIXED	SAFATUN NESSA LASKAR <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.H R CHOUDHURY MR.J M SULAIMAN	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
13	WP(C)/2745/2017 WITH LCR	HASMINARA BEGUM @ HASINARA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/2753/2017 WITH LCR	SHAHIDA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MRS.S AZIZ MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/3344/2017 WITH LCR 1 FILE	NASMA SEIKH <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR B PUSHILAL MR.H A SARKAR	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/3354/2017 WITH LCR 1 FILE	JAHURA KHATUN BIBI <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/3376/2017 WITH LCR	MUSTT. ADARJAN NESSA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MR.R DE MS.A DAS MS.U NANDA	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/3428/2017 WITH LCR 1 FILE	DAMO DEBNATH <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A T SARKAR MR.K RAHMAN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/3437/2017 WITH LCR 1 FILE	BINOY BAIDYA <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.N UPADHAYA	GA, ASSAM ASSTT.S.G.I.
20	WP(C)/3449/2017 WITH LCR 1 FILE	STATE OF ASSAM and ANR. <b>Versus</b> MUSTT. FULMALA BEGUM	MR.B N SARMA MR.S C KEYAL SC, C G S C ASSTT.S.G.I. SR. GA, ASSAM	MR.A A MONDAL MR.M U MAHMUD MR.B ISLAM MR.S HUSSAIN MR.S HOQUE MS.S DAS MR.M ALI
21	WP(C)/3473/2017 WITH LCR 1 FILE	SAJEDA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MD.M U AHMED MRA R BHUYAN MR.M A I HUSSAIN	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/1863/2018 WITH LCR	AKHIL SUTRADHAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SC, NRC MR. A BHATTACHARYA MR. B BARUAH SC, ELECTION COMMISSION. SC, F.T	ASSTT.S.G.I.
23	WP(C)/4190/2018 WITH LCR -APPL	AMIYA BISWAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. U DUTTA MR M SARMA MR. L Deka MS A DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

24	WP(C)/8703/2018 WITH LCR, B/O	SMT. CHAINA RANI DAS @ CHAINA BALA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/575/2019 WITH LCR, FIXED	MOHIBUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, F.T (R2,3,4) SC, ELECTION COMMISSION. (R5)

**ORDERS**

26	Review.Pet./31/2019 in WP(C) 7353/15(D/O), FIXED	JAHAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM MR P K DAS MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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**HEARING**

27	WP(C)/4900/2016 WITH LCR, FIXED	REHENA BIBI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. M KHAN MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
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12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
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17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,14th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 8**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 06-05-2019 TO 28-06-2019, ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Co.Pet./10/2015 (PART-HEARD), FIXED	HDFC BANK LIMITED <b>Versus</b> CHOTATINGRAI TEA ESTATE PRIVATE LIMITED	MR.D KALITA MR.R R KAUSHIK MR.M SHARMA	MR. D MOZUMDER MR.D BARUAH MS.B DAS MR.N B P SINGHA MR. P BORAH MR. S BISWAS MS.N UPADHYAY
<b>ORDERS</b>				
2	Arb.A./17/2014 WITH CERTIFIED COPY OF RECORD ALONG WITH ENVELOP & LCR, FIXED	DIGBIJOY BORGHAIN <b>Versus</b> M/S TATA FINANCE LTD. and 4 ORS	MR.Z MUKIT MR.H BURAGOHAIN MS.M ROY MS.S HAZARIKA MR.R SINGHA MS.D GOGOI	MR.S R GOGOI MRSP R MAHANTA
	<b>WITH</b> MC/2639/2014 <b>in</b> Arb.A./17/2014	DIGBIJOY BORGHAIN <b>Versus</b> M/S TATA FINANCE LTD. and 4 ORS	MR.Z MUKIT MR.H BURAGOHAIN MS.M ROY MS.S HAZARIKA MR.R SINGHA MS.D GOGOI	
3	<b>WITH</b> CRP(I/O)/57/2019	DIGBIJOY BORGHAIN <b>Versus</b> M/S. TATA FINANCE LTD. AND 3 ORS.	MR H BURAGOHAIN MR. A SATTAR MR Z MUKIT	
<b>HEARING</b>				
4	Arb.A./2/2015 CAVT. NO. 678/2014 (PART-HEARD), WITH LCR, FIXED	SAMSHER UDDIN BARBHUIYA <b>Versus</b> UNION OF INDIA and 3 ORS.	MR.H R A CHOUDHURY MR. A BISWAS MS.R CHOUDHURY MR.N H LASKAR MR.R A CHOUDHURY MR.A ALAM	MRD C CHAKRABORTY MR. S C KEYAL (ASSTT.S.G.I.) MR. S C KEYAL (ASSTT.S.G.I.) C.G.C. MRM R ADHIKARI ASSTT.S.G.I. ASSTT.S.G.I. FOR CAVEATOR



5	RSA/114/2008 WITH LCR	CHITTA RANJAN DEY <b>Versus</b> NILMONI NANDI	M H RAJBARBHUIYAN R ISLAM A MANNAF R CHETRI	R P SARMAH L K BORAH P K DEKA H C SARMA M R ADHIKARI D CHAKRABARTY(R- 1 to 5) S R BORUAH(R-1TO5) K D SINGH S DEY
6	MFA/294/2010	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> MD.ABDUL GOFUR and 2 ORS	MR. D K DAS MR. R GOSWAMI MR. I ALAM	MR. M A SHEIKH MR. N ISLAM MR. M TALUKDAR MR. A R AGARWALA MR S M T CHISTIE (OP2) MR. S BORA (OP2) MR. K U AHMED MR. M HOSSAIN MR. P PATOWARY MR. Z H AHMED MR. D PACHANI MR. R K AGARWALA
	<b>WITH</b> MC/2238/2011 <b>in</b> MFA/294/2010	MD.ABDUL GOFUR <b>Versus</b> UNITED INDIA INSURANCE COMPANY LTD.	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.R K AGARWALA MR.P PATOWARY MR.D PACHANI
	<b>WITH</b> I.A.(Civil)/1047/2018 <b>in</b> MFA/294/2010	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ON DEATH OF ABDUL GOFUR HIS LEGAL HEIR FOTE BIBI @ FOTEMA BEWA AND 12 ORS	MR. R GOSWAMI	MR. M A SHEIKH
	<b>WITH</b> I.A.(Civil)/1048/2018 <b>in</b> MFA/294/2010	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ON DEATH OF ABDUL GOFUR HIS LEGAL HEIR FOTE BIBI @ FOTEMA BEWA AND 12 ORS	MR. R GOSWAMI	MR. M A SHEIKH
7	MFA/292/2010	UNITED INDIA INAURANCE CO. LTD., <b>Versus</b> MD. SIRAJUL HAQUE and 2 ORS,	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.A R AGARWALA MR.S M T CHISTIE MR.R K AGARWALA MR.N CHUTIA MR.P PATOWARY MR.D PACHANI
	<b>WITH</b> MC/2237/2011 <b>in</b> MFA/292/2010	MD. SIRAJUL HAQUE <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.,	MR.D K DAS MR.R GOSWAMI MR.I ALAM	MR.M TALUKDAR MR.R K AGARWALA MR.D PACHANI MR.P PATOWARY
	<b>WITH</b> I.A.(Civil)/1046/2018 <b>in</b> MFA/292/2010	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> ON DEATH OF ABDUL GOFUR HIS LEGAL HEIR FOTE BIBI @ FOTEMA BEWA AND 12 ORS	MR. R GOSWAMI	MR. M A SHEIKH (R1.1-R1.11) MR. M HOSSAIN (R1.1-R1.11)
8	Intest.Cas./1/2014 WITH LCR	MADAN CH. BHARALI and 2 ORS, <b>Versus</b> SUNIL BHARALI,	MR.M KALITA MR.M A CHOUDHURY MR.M K SHARMA MR. M KATAKI (APP1) MR.A B CHOWDHURY	MR. R K BHUYAN MR.D K DAS MRA ZAMAN MR.R RABHA MR. K SAIKIA
9	CRP(I/O)/301/2018 FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> BIKASH CH. PRADHANI	MR. D NATH SR. GA, ASSAM	MR G P BHOWMIK MRS. M HORE MS M KALITA

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
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11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,14th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 9**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - I)  
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE  
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./167/2018 (PART-HEARD), FIXED	ARIF KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	A SURI	MR. D DAS SR. ADV (R2) MR D TALUKDAR (R2) MR P CHOUDHURY (R2) MR. P DUTTA PP, ASSAM MR. T CHAKRABORTY
<b>WITH</b>				
2	Crl.Pet./106/2018	ALOK VERMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHATTACHARYYA MRS R BEGUM MR M HALOI MS. M DEVI MR. P KAKATI	MR. D DAS SR. ADV (R2) MR D TALUKDAR (R2) MR P CHOUDHURY (R2) MR. D CHOUDHURY (R2) PP, ASSAM
<b>WITH</b>				
3	Crl.Pet./139/2018	RANJAN MISHRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHATTACHARYYA MR. P KATAKI MS. R BEGUM MS. M DEVI	MR. D DAS SR. ADV (R2) MR D TALUKDAR (R2) MR P CHOUDHURY (R2) MR. D CHOUDHURY PP, ASSAM MRS. P DUTTA
<b>HEARING</b>				
4	Crl.A./148/2010 (PART-HEARD), WITH LCR 2 FILES, FIXED	BHASKAR KALITA, <b>Versus</b> SURESH SHAH,	MR.L TALUKDAR MR.A GAFFAR	MR.A MANNAF MR D C NATH MR.G C KAKATI
5	Crl.Rev.P./435/2016 WITH LCR	MUNU GOGOI and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.M BISWAS MS.S F MAITAI	PP, ASSAM
6	Crl.A./224/2017 WITH LCR 6 FILES, FIXED	BAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S DAS MRS I AHMED MR.N AHMED	PP, ASSAM
7	Crl.Pet./245/2017 WITH LCR	BARASHA BORAH BORDOLOI <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. J I BORBHUIYA MRS. F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR.R ALI	MR.P N GOSWAMI(R-2) SC, EXCISE DEPTT. PP, ASSAM

8	<b>WITH</b> Crl.Pet./695/2017	BARASHA BORAH BORDOLOI <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS. F BEGUM	MR. A M BORA(Sr.Adv.)(R-2) MR. D GOGOI R-2 MS. C CHOUDHURY(R-2) PP, ASSAM
9	Crl.A./431/2017 WITH LCR & PB	SHAHID AHMED @ SOID AHMED and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.K BHATTACHARJEE MR.A ALI MR.D BANERJEE MR. G C BARMAN	PP, ASSAM
10	Crl.A./104/2018 WITH LCR	MD ABDUL RAFIQUE @ KALU <b>Versus</b> STATE OF ASSAM AND ANR	MR. B C PATHAK MR. B PATHAK MR H K GOGOI MR. R THADANI	PP, ASSAM
11	Crl.A./196/2018 WITH LCR 4 FILES, FIXED	MS. SAINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T ISLAM MS F AHMED	MR M AHMED (R3-R5) MR. A HUSSAIN (R3-R5) PP, ASSAM
12	I.A.(Crl.)/947/2018 WITH LCR 5 FILES, FIXED <b>in</b> Crl.A./360/2018 <b>WITH</b> Crl.A./360/2018	SRI JINTU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. T CHUTIA MR. H KAKATI	PP, ASSAM
13	Crl.A./18/2019 WITH LCR 3 FILES, FIXED	SRI JINTU PHUKAN <b>Versus</b> THE STATE OF ASSAM AND ANR SHRI SUNIL KUMAR YADAV <b>Versus</b> SHRI TUSHAR KUMAR JAIN and ANR	MR. J C GOGOI MR. T CHUTIA MR. H KAKATI MR. P D NAIR MR G ALAM MS J KHANOM K BUI K BUI MR. D NAG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
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11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
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16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:www.ghconline.gov.in

**[ For Tuesday,14th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

**COURT NO: 11**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),  
CRIMINAL APPEAL & DEATH REFERENCE MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.A./11/2017 WITH LCR 4 FILES & P.B. 2 NOS.	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	MS.S ROY(R-2) MS.J GOGOIR-2 MR.U BHATTACHARJEE(R-2) MR.D C C PHUKAN(R-2) PP, ASSAM
2	Crl.A./61/2017 WITH LCR 4 FILES & P.B. 2 NOS.	MUSSTT MAMUDA BEGUM and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MR.S KHAN	PP, ASSAM
<b>HEARING</b>				
3	Crl.A./70/2016 WITH P.B. & LCR	MD BILLAL HUSSAIN and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.G SAROWAR MR.M ISLAM MR.M K HASAN MR.N UDDIN MR.A RAHMAN	PP, ASSAM
4	CRL.A(J)/83/2016 WITH LCR 6 FILES & P.B. 2 NOS.	NARAYAN ORANG and 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MS.A DAS AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/104/2016	GOLAP ORANG <b>Versus</b> THE STATE OF ASSAM	MR.A GANGULY AMICUS CURIAE	PP, ASSAM
6	Crl.A./126/2016 WITH LCR & P.B.	PRABITRA DAS and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MRM RAHMAN MRS BORGHAIN MSB DEVI MR.N J GOGOI MR.M BORGHAIN	PP, ASSAM
7	Crl.A./111/2017 WITH LCR & P.B.	JAFFAR ALI and ANR <b>Versus</b> STATE OF ASSAM and ANR	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	MR. H SHARMA, ADDL.PP, ASSAM PP, ASSAM
8	Crl.A./271/2017 WITH LCR & P.B.	SRI RUPAK ROY and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.N HAQUE MS.M BARMAN MR.M HUSSAIN MR.M ISLAM MR.B AHMED	MR H SARMA, Addl. PP, Assam PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,14th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 12**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - III) FROM ITEM NOS. 68 TO 124 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/4450/2016 FIXED	MD. SHAKIR ALAM <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR. M CHANDA MR. S CHOUDHURY MR. A K DAS MS. U DUTTA	MR. B KALITA (R2, R3) C.G.C. MR. S K MEDHI MR. A KHANIKAR (R2, R3) MS. S BISWAS (R2, R3) ASSTT.S.G.I. (R1-R3)
	<b>WITH</b>			
2	WP(C)/6258/2016	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) MS.R DEVI ASSTT.S.G.I.
	<b>WITH</b>			
	I.A.(Civil)/112/2017 <b>in WP(C)/6258/2016</b>	MD. SHAKIR ALAM and 2 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MR.S CHOUDHURY MS.S BEGUM MR.A K DAS	C.G.C. MR.A KHANIKAR(R- 2&3) MR.B KALITA(R- 2&3) MS.S BISWAS(R- 2&3) ASSTT.S.G.I. MS.R DEVI
3	WP(C)/5107/2016 FIXED	TILAK KAKATI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A SARMA MR.K KALITA MS.P KHOUND MR.R SINGH	MR.H R A CHOUDHURY(R-9) GA, ASSAM MR.F U BORBHUIYA(R-9) MR.A MATIN(R-9)
<b>ORDERS</b>				
4	Cont.Cas(C)/300/2015 FIXED, CONT.CASE(C) 115/16(D/O)	SWAHID KUSHAL KONWAR SAMABAY SUTAKOL LTD. <b>Versus</b> JITESH KHOSLA and 4 ORS.	MR.G UZIR MR.T C DAS MR.S M BARUAH MR.M SAIKIA MRS.A BORAH MR.C SHARMA	DR.B AHMED(R-2 & 5) MR.N HAQUE(R-2 & 5) MS.A VERMAR-3 and 4 MR.J M A CHOUDHURY(R-2 & 5) MS.S KHANIKAR(R-3 & 4) MR.N J KHATANIAR(R-4) MR.A K AZAD(R-2 & 5) SC, FINANCE

	<b>WITH</b> I.A.(Civil)/3904/2017 in Cont.Cas(C)/300/2015	SWAHID KUSHAL KONWAR SAMABAY SUTAKOL LTD. SRAMIK SANTHA <b>Versus</b> JITESH KHOSLA and 4 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA	DR.B AHMED SC, CO-OP. GA, ASSAM MR.M GOGOI SC, FINANCE MRSA VERMA
5	<b>WITH</b> Cont.Cas(C)/302/2015	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION <b>Versus</b> JITESH KHOSLA and 4 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MRS.A BORAH MR.C SHARMA MR.T K DAS	DR.B AHMEDR-2 and 5 MR.N HAQUE(R-2 & 5) MS.A VERMA(R-3 & 4) MR.J M A CHOUDHURY(R-2 & 5) MS.S KHANIKAR(R-3 & 4) MR.A K AZAD(R-2 & 5) SC, FINANCE
	<b>WITH</b> I.A.(Civil)/3905/2017 in Cont.Cas(C)/302/2015	M/S ASSAM CO-OPERATIVE SPINNING MILLS EMPLOYEES UNION <b>Versus</b> JITESH KHOSLA and 4 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MR.T K DAS	DR.B AHMED SC, CO-OP. GA, ASSAM MR.B GOGOI SC, FINANCE MRSA VERMA
6	<b>WITH</b> Cont.Cas(C)/405/2015	NOWGONG CO-OPERATIVE SUGAR MILLS WORKER'S UNION <b>Versus</b> VINOD KUMAR PIPERSANIA and 5 ORS	MR.M K BARUAH MR.M DAS	DR.B AHMED(R-1 & 2) MR.N HAQUE(R-1 & 2) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.N J KHATANIAR(R-3) MR.M HUSSAIN(R-1) MR.A K AZAD(R-1 & 2) MR.S R BARBHUIYA(R-1) MR.KHAYERUDDINR-1 and 2
7	<b>WITH</b> Cont.Cas(C)/705/2015	BHABANANDA DUTTA and 37 ORS <b>Versus</b> VINOD KUMAR PEPPERSENIA and 7 ORS	MR.M U MONDAL MSN NASRIN MR.M HUSSAIN MR.H R AHMED MDI H KHAN MR.A RAHMAN	DR.B AHMED(R-1, 2 & 5) MR.N HAQUE(R-1, 2 & 5) MS U DAS(R-4) MS.A VERMA(R-4) MS.S KHANIKAR(R-4) MRK UDDIN(R-1, 2 & 5) MR.A K AZAD(R-1)(R-1, 2 & 5) MR.A U AHMEDR-1, 2 and 5 MS.D DEY(R-8)
8	<b>WITH</b> Cont.Cas(C)/801/2015	BENU MOHAN BORAH and 25 ORS. <b>Versus</b> VINOD KR. PIPERSANIA and 4 ORS.	MR.K GOGOI MS.P BARUAH MR.S BORTHAKUR	DR.B AHMEDR-1,2,4and5 MR.N HAQUE(R-1,2,4&5) MS U DAS(R-3) MS.A VERMA(R-3) MS.S KHANIKAR(R-3) MR.M HUSSAIN(R-1,2,4&5) MR.A K AZAD(R-1,2,4&5) MR.A U AHMED(R-1, 2&4)
<b>HEARING</b>				
9	WP(C)/4388/2012 B/O, P/HEARD	M/S ISHWAR FOOD PRODUCTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and ORS	MRS.N SAIKIA MS.P MAHANTA MS.L BORGHAIN MR A SAIKIA	MR.A KHANIKAR MR.B KALITA ASSTT.S.G.I.
10	WP(C)/5431/2016 FIXED, P/HEARD	MANOJ BARUAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.M K MISRA MR A D CHOUDHURY MR.M MAHANTA MR.M CHOUDHURY MR. D CHOUDHURY MR.N J CHOUDHURY MR. T CHAKRABORTY MR.P K MUNIR	GA, ASSAM MR.P J PHUKAN MR.U K NAIR(R-5) MR.M DEKA(R-5) MR.A CHETRY(R-5) MR.S HOQUE(R-5) SC, PCB MRS.R B BORA(R-1)



	<b>WITH</b> I.A.(Civil)/1751/2016 <b>in</b> WP(C)/5431/2016	RABIUL HAQUE <b>Versus</b> MANOJ BARUAH and 3 ORS	MR.P J PHUKAN MS.R B BORA MR.M DEKA MR.S HOQUE	GA, ASSAM MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.P K MUNIR MR.M K MISHRA SC, PCB
11	<b>WITH</b> WP(C)/5055/2016	HITEN SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M K MISRA MR A D CHOUDHURY MR.M MAHANTA MR.M CHOUDHURY MR. D CHOUDHURY MR.N J CHOUDHURY MR. T CHAKRABORTY MR.P K MUNIR	GA, ASSAM MR.P J PHUKAN MR.M DEKA(R-5) MR.S HOQUE R-5 SC, PCB
12	WP(C)/3080/2013 FIXED	MD. JAINAL ABEDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.B D DAS GA, ASSAM MR.H K SARMA MR. D NATH
13	WP(C)/531/2014 FIXED, WA 217/96(D/O), CR 5492/95(D/O)	UTPAL KR BORAH and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 49 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	GA, ASSAM MR.A DAS MR.N DEKA MR.M CHETIA MR.S DUTTA
	<b>WITH</b> MC/3031/2014 <b>in</b> WP(C)/531/2014	UTPAL KR BORAH and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 49 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	GA, ASSAM MR.A DAS MR.N DEKA MR.M CHETIA MR.S DUTTA
14	WP(C)/3934/2015 FIXED	ASSAM PHYSIOTHERAPY ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.B D GOSWAMI MR. P K BORAH MR.S BORTHAKUR	MR.S K TALUKDAR MR.G UDDINR- 5and6 SC, HEALTH(R1-4)
15	WP(C)/4791/2015 FIXED	MONORANJAN SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B D GOSWAMI MS.H DEKA MR.H K DAS MS.P DUTTA MS.P BARUAH	SC, CO-OP. MR. N HAQUE (R5) MR M HUSSAIN (R5) MR.B AHMED (R5)
16	WP(C)/7146/2015 B/O	NO.134502953 CONSTABLE/COOK KOMAL <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.G GOSWAMI MR.H BEZBARUAH MR.M K DAS MRT K BHATTACHARYYA	C.G.C. MRS.A DASS ASSTT.S.G.I.
17	WP(C)/7957/2015 FIXED	SMTI JURI PATHAK <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY MR.A K DAS	ASSTT.S.G.I.
18	WP(C)/1496/2016 B/O	EX CT/GD KAMLESH DUBEY <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.G GOSWAMI MR.H BEZBARUAH MR K K DAS MR T K BHATTACHARYYA	C.G.C. MR.M PHUKAN(R-1 - 6) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,14th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 13**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - I ) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/253/2017 WITH LCR, FIXED	RENU BORA and 4 ORS. <b>Versus</b> PRABHAT HAZARIKA and 2 ORS.	MS.B CHOUDHURY MS.J DAS MR.N SARKAR	MR.T J MAHANTA(Sr.Adv.)(R-1) MS.P BHATTACHARYA(R-1) MR.A BARUAR-1
2	CRP/2/2019 FIXED	NIKHIL TALUKDAR <b>Versus</b> ASHIM SAHA AND ANR.	MR. R SARMA	MR. N DHAR (R 1 & 4)
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
3	RSA/83/2019 FIXED	SMTI. TILOTTOMA DAS AND 3 ORS. <b>Versus</b> SHRI RANJIT DAS AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	
	<b>WITH</b> I.A.(Civil)/1278/2019 <b>in</b> RSA/83/2019	SMTI TILOTTOMA DAS AND 3 ORS <b>Versus</b> SHRI RANJIT DAS AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR	
<b>ORDERS</b>				
4	I.A./2420/2015 FIXED <b>in</b> CRP/498/2015	SMT. KALPITA DEB <b>Versus</b> SMT. KAJORI DEB and 6 ORS	MR.A K PURKAYASTHA MR.D J DAS MR.H C DAS	MR.B D DAS MR.B D KONWAR SC, APDCL(R7) MR.B SHARMA MR.S SHARMA
	<b>WITH</b> CRP/498/2015	SMT. KALPITA DEB <b>Versus</b> SMT. KAJORI DEB and 6 ORS	MR.A K PURKAYASTHA MR.D J DAS MR.H C DAS	MR.B D DAS MR.B D KONWAR(R-1 to 5) MR. S K SINGH (R6) MR. V K CHOPRA (R6) SC, APDCL(R7) MR.B SHARMA(R-1 to 5) MR.S SHARMA(R-1 to 5) MR J CHOPRA (R6)
<b>HEARING</b>				
5	RSA/48/2013 (PART-HEARD), WITH LCR, FIXED	BOGAI ALI and 2 ORS <b>Versus</b> DHEKIANI BHOROLUA RAJAHUA KABARSTHAN and 13 ORS	MR.S SARMA MR.R BORPUJARI MR.R HAZARIKA MR.J ROY	MR.H RAHMAN MS.S SULTANA MRP BURAGOHAIN MR.J HUDA

6	RFA/34/2009 FIXED	E C I ENGINEERING and CONSTRUCTION CO. LTD. <b>Versus</b> NORTH EAST FRONTIER RAILWAY and ORS	MR.K R SURANA MR.G KHANDELIA	MS.M CHATTERJEE SC, NF RLY MRSU CHAKRABORTY
	<b>WITH</b> MC/2112/2009 <b>in</b> RFA/34/2009	ECI ENGINEERING and CONSTRUCTION CO. LTD., <b>Versus</b> NORTH EAST FRONTIER RAILWAY ORS,	MR.K R SURANA MR.G KHANDELIA	
7	RSA/279/2014 WITH LCR	RATAN DEB @ MANOJ KR DEB and 6 ORS <b>Versus</b> SWAPNA DEB and 8 ORS	MR.R SARMA MR. D MAZUMDAR	MS.S DEY MR.D CHAKRABARTY(R-1) MR.P K DEBROY MR.P SEN
8	RFA/59/2015 WITH LCR, FIXED	ON THE DEATH OF SUBODH CHOUDHURY HIS LEGAL HEIRS NAMELY 1.a) SMT. SEEMA CHOUDHURY AND ORS <b>Versus</b> SRI NRIPEN DEKA	MR. B BANERJEE MS.C MOZUMDAR MR.J LASKAR MR.A DEY	MR.R J BORDOLOI MS.D SONOWAL MR. R ALI MR. R ALI MS.M SHARMA MR. R BORDOLOI MS.C SARMA
9	CRP/241/2017 FIXED	BIKASH BARMAN <b>Versus</b> SUSHANTA GHOSH	MR.N CHAKRABORTY MR.C GOSWAMI	MR.R C SAIKIA MRG K SINGH MS.K SAIKIA MR. P DUTTA

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,14th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 14**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./671/2018	SMTI SHAMPA AICH @ CHAMPA AICH <b>Versus</b> MISS PRITISHA BORAH AND 2 ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	MS S MOCHAHARI (R3) MR S DUTTA (R3) MS. M CHOUDHURY (R3) MR. C SHARMA (R3) MR. S DUTTA (R3) MS M GAZLOO (R3)
2	<b>WITH</b> MACApp./675/2018	SMTI SHAMPA AICH @ CHAMPA AICH <b>Versus</b> SRI GAUTAM KONWAR AND 4 ORS	MR G P BHOWMIK MS M KALITA MS P CHETIA	MS S MOCHAHARI (R5) MR S DUTTA (R5) MS. N S THAKURIA (R1-R4) MS. M CHOUDHURY (R5) MR. C SHARMA (R5) MS M GAZLOO (R5)
3	MACApp./181/2019	MUSSTT. MORZINA KHATUN AND ANR <b>Versus</b> SRI BIPUL CHETRY AND 2 ORS.	MR. P SUNDI	
4	MACApp./269/2019	SRI MURLIDHAR SAHU @ MURULIDHAR <b>Versus</b> MRS. BINU SAIKIA and 5 ORS	MR. P P DUTTA MR. A BORUA	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR (R-3) MS. P DAS (R-3) MS. T DEKA
<b>ORDERS</b>				
5	MACApp./13/2012 WITH LCR, FIXED	MISS TINZING DORMA and ANR <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. and ANR,	MR.A GANGULY	MR.D K DAS MR.R GOSWAMI MR.I ALAM
6	I.A.(Civil)/1163/2016 <b>in</b> MACApp./277864/2016	MD. MISKIN ALI <b>Versus</b> UNION OF INDIA,	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	ASSTT.S.G.I.
	<b>WITH</b> MACApp./277864/2016 (Filing Number)	MD MISKIN ALI <b>Versus</b> UNION OF INDIA		
7	I.A.(Civil)/1973/2016 <b>in</b> MACApp./186/2014	SHRIRAM GENERAL INSURANCE CO. LTD. <b>Versus</b> MRS. PUSPA BHUYAN and 2 ORS,	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.P MAHANTA

	<b>WITH</b> MACApp./186/2014	PUSPA BHUYAN <b>Versus</b> SHRIRAM GENERAL INSURANCE CO.	MR.P MAHANTA MR.B KAKATI MR.C M MAHANTA MS.D PAUL	MR.R GOSWAMI(R-2) MS.M SAIKIA(R-2) MS.P BORTHAKUR(R-2) MRS BHUSAN R-2
	<b>WITH</b> CO/273818/2016 (Filing Number) <b>in</b> MACApp./186/2014	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> MRS PUSPA BHUYAN and 2 ORS		
8	<b>WITH</b> MACApp./188/2014	NIRU CHETIA <b>Versus</b> SHRIRAM GENERAL INSURANCE CO.	MR.P MAHANTA MR.B KAKATI MS.D PAUL MR.C M MAHANTA	MR.R GOSWAMI(R-2) MS.M SAIKIAR-2 MS.P BORTHAKUR(R-2) MRS BHUSAN (R-2)
	<b>WITH</b> CO/2/2019 <b>in</b> MACApp./188/2014	SHRIRAM GENERAL INSURANCE CO. LTD <b>Versus</b> MRS NIRU CHETIA and 2 ORS	MR. R GOSWAMI MR. S BHUYAN MS. M SAIKIA MS. P BORTHAKUR	MR. P MAHANTA MR. B KAKATI MS. D PAUL MR. C M MAHANTA
9	MACApp./357/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MISS RAJENA BEGUM and 5 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.K R BORA(R- 1-4)
10	MACApp./527/2017 WITH LCR	MRS SANTIPRIYA DOLEY BORI and 4 ORS <b>Versus</b> M/S BHARATI AXA GENERAL INSURANCE CO LIMITED and ANR	MR. R BARUAH	MR. R GOSWAMI (R1) MS. P BORTHAKUR (R1)
11	I.A.(Civil)/2105/2017 <b>in</b> MACApp./293824/2017	THE ORENTAL INSURANCE CO. LTD. <b>Versus</b> MD. BABAR ALI and 2 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.T ISLAM(R-1) MS.F AHMEDR-1 MS.A MESEN(R-1)
	<b>WITH</b> MACApp./293824/2017 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MD BABAR ALI and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	
12	I.A.(Civil)/2167/2017 <b>in</b> MACApp./294738/2017	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> JATIN KALITA and 2 ORS,	MR.A DUTTA MRS.P M DUTTA	MR. K BHATTACHARJEE
	<b>WITH</b> MACApp./294738/2017 (Filing Number)	THE ORIEWNTAL INSURANCE COMPANY LTD <b>Versus</b> SRI JATIN KALITA and 2 ORS		
13	I.A.(Civil)/2619/2017 <b>in</b> MACApp./297928/2017	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SALEHA BEGUM and 5 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR. M TALUKDAR MR. T PAUL
	<b>WITH</b> MACApp./297928/2017 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SALEHA BEGUM and 5 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	
14	I.A.(Civil)/67/2018 <b>in</b> MACApp./17/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> MACApp./17/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	<b>WITH</b> I.A.(Civil)/68/2018 <b>in</b> MACApp./17/2018	NATIONAL INSURANCE CO. LTD. <b>Versus</b> CHARU RABI DAS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
15	MACApp./221/2018 WITH LCR	MUSTT BULUWARA BEGUM AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL MR. M UDDIN	

16	MACApp./254/2018 WITH LCR	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> ALAUDDIN AHMED AND 2 ORS	MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO	MR. N D BHUYAN (R1, R3) MR. P K MAZUMDAR (R1) MISS. M DAS (R1, R3) MS. S BHATTACHARYYA (R2)
17	MACApp./257/2018 WITH LCR	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI RENU SAIKIA and ANR	MD. A AHMED MR.P KALITA MRS.A BHATTACHARYYA	MR. R PHUKAN MR. R MAHANTA
18	MACApp./318/2018	AY BHANU and 4 ORS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INS CO. LTD AND 2 ORS	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. S DUTTA MS. N MODI MR. C SHARMA MR. S DUTTA MR. R A HAZARIKA
19	MACApp./319/2018 WITH LCR	SMTI REKHA BORUAH GOGOI <b>Versus</b> THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD	MR A PEGU MR. B CHETRI MR. K K PARASAR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
20	MACApp./320/2018 WITH LCR	THE NATIONAL INSURANCE CO. LTD <b>Versus</b> SMTI DIPIKA KALITA AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH	MR. S K GOSWAMI (R1) MR Z HUSSAIN (R4) MR. R SHARMA (R1) MR. M HOQUE (R4) MR. B K GOSWAMI (R1) MR. S SINGH (R1)
21	MACApp./355/2018 WITH LCR	DHANIRAM BHARALI <b>Versus</b> RITA RANI DAS BHARALI AND ANR	MR. A R AGARWALA	MR. K K BHATRA (R2) MR. R K BHATRA (R2) MS RIMPI DUTTA (R2) MR. A LAHKAR (R2) MR. D BHUYAN (R2)
22	MACApp./356/2018 WITH LCR	SMTI BIMALA KAWAR <b>Versus</b> BABUL DAS AND 2 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. P S BISWAS MS. J GHOSH MR. P BISWAS	MR. R GOSWAMI (R3) MS. M SAIKIA (R3) MR. S A HUSSAIN (R2) MR D J HALOI (R1) A HUSSAIN (R2) MS. P BORTHAKUR (R3)
23	I.A.(Civil)/735/2018 in MACApp./148/2018	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> AKBAR ALI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R K JAIN (R2) MR. A R AGARWALA (R1) MR. R C PAUL (R4) TULIKA BORAH (R2)
	<b>WITH</b> MACApp./148/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> AKBAR ALI and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R K JAIN (R2) MR. A R AGARWALA (R1) TULIKA BORAH (R2)
	<b>WITH</b> I.A.(Civil)/736/2018 in MACApp./148/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> AKBAR ALI AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
24	I.A.(Civil)/1949/2018 in MACApp./499/2018	ORIENTALINSURANCE COMPANY LTD <b>Versus</b> SMT ANITA BAISHYA	MR. N MODI	MR. Q A HAGANKA
	<b>WITH</b> MACApp./499/2018	ORIENTALINSURANCE COMPANY LTD <b>Versus</b> SMT ANITA BAISHYA	MR. S DUTTA MR. N MODI MR. N MODI	MR. Q A HAGANKA MR. Q A HAGANKA MR. J KALITA (R1) MS. M R DOLAI (R1) MR N SARMA (R1) MR. C SHARMA MR. D PEGU (R1)
	<b>WITH</b> I.A.(Civil)/1950/2018 in MACApp./499/2018	ORIENTALINSURANCE COMPANY LTD <b>Versus</b> SMT ANITA BAISHYA	MR. N MODI	MR. Q A HAGANKA
25	I.A.(Civil)/1022/2019 in MACApp./246756/2015	UNION OF INDIA AND ANR <b>Versus</b> SMT. TSERING LHAMU	MRS. A GAYAN ASSTT.S.G.I.	
	<b>WITH</b> MACApp./246756/2015 (Filing Number)	UNION OF INDIA and ANR <b>Versus</b> SMT TASERING LHAMU	MRSR BORAH	

**HEARING**

26	MACApp./241/2012 (PART-HEARD), WITH LCR 2 FILES, FIXED	MANIK SARKAR <b>Versus</b> RAJU SARKAR and 2 ORS	MR.S K JAIN MR.B SARMAH MR.B K JAIN MS.P C B NAIR	MR.R C PAUL MS.S ROY MS.S SARMA
27	MACApp./187/2013 WITH LCR	RANJIT MALLA BARUAH, <b>Versus</b> THE D.M. , UNITD INDIA INSURANCE CO. LTD. and ANR,	MR.P DAS MR.N BARUAH MS.R T DAS MR.S DAS MR.S K SWARGIARY	MR.K BARMAN MR.P J SAIKIA MR.D BARUAH MR.B GOGOI MR.A PHUKAN MR.A BHARALI
28	MACApp./122/2014 WITH LCR, FIXED  <b>WITH</b> MC/1599/2014 <b>in</b> MACApp./122/2014	DILIP BORAH <b>Versus</b> PADUM BORAH and ANR.  DILIP BORAH <b>Versus</b> PADUM BORAH and ANR.	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI  MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.I A TALUKDAR MS.P BARMAN
29	MACApp./107/2015 WITH LCR	SRI BHUBAN DAS <b>Versus</b> SRI KULENDRA DEKA and ANR	MR.M TALUKDAR MS.D KALITA	MR.K K DEY(R-2) MRV K BAROOAHR-2
30	MACApp./71/2016 WITH LCR	SMT GAYATRI AGARWALLA <b>Versus</b> THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LTD. and ANR	MR. I A TALUKDAR MS. P BARMAN MS. P MAZUMDAR	MR. A DUTTA(R-1) MRS. P M DUTTA (R-1)
31	MACApp./99/2016 WITH LCR  <b>WITH</b> I.A./1334/2016 <b>in</b> MACApp./99/2016	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> SMT MAKANI TERON and 3 ORS  NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMT. MAKANI TERON and 5 ORS.	MRS. L SHARMA MR. S S SHARMA MR. B J MUKHERJEE MR. A SHARMA  MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MR A SHARMA	MR. G K MEDHI (R- 1-4) MS. P BARUAH (R- 1-4)
32	MACApp./161/2016 WITH LCR	MD KUDDUS ALI and 4 ORS <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD and 2 ORS	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MS. A AHMED MR.A RAHMAN	MR.R GOSWAMIR-1 MS.M SAIKIA(R-1)
33	MACApp./48/2017 WITH LCR	MD NUR JAMAL SK <b>Versus</b> SRI BHABESH DEKA and ANR	MR.A R AGARWALA MR.N ALAM R K	MR.R C PAUL(R-3) MR. S BASUMATARYR-3
34	MACApp./112/2017 WITH LCR, FIXED	ON THE DEATH OF LATE KARUNA KANTA ROY HIS LEGAL HEIR BABITA ROY <b>Versus</b> UNITED INDIA INSURANCE CO. LTD and 4 ORS.	MR.B D GOSWAMI MR.P BARUAH	MS.N MODI MR.A D CHOUDHURY MR.D CHOUDHURY MR.S DUTTA MR.B SINHA MR.C SHARMA MS.H CHOUDHURY MR.SIDHANT DUTTA MS P DIHINGIA

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
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9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019



11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,14th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 15**

**[CRIMINAL SINGLE BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./931/2019 WITH OFFICE NOTE	RINGBHON THOUSEN <b>Versus</b> THE STATE OF ASSAM	MS. M BARUAH MR. B N SARMA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
2	Bail Appln./680/2019 IWITH OFFICE NOTE FIXED	SAMAR SUTRADHAR <b>Versus</b> THE UNION OF INDIA (DRI) (CUSTOM) (C)	MR. C K NATH MR. S MUNIR	SC, CENTRAL EXCISE CUSTOMS
3	Bail Appln./805/2019 FIXED	SANKAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	PP, ASSAM
4	Bail Appln./854/2019 FIXED	CHITTARANJAN GUPTA <b>Versus</b> THE STATE OF ASSAM	MS N DAS MS. A MESEN	PP, ASSAM
5	Bail Appln./859/2019 FIXED	NIPUL TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A MOBARAQUE MR. A HUSSAIN	PP, ASSAM
6	Bail Appln./887/2019 FIXED	RAHUL BASFOR <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR. U K BARMAN MR H ALI MR D PEGU MR T CHHETRI MR. R KONWAR	PP, ASSAM
7	Bail Appln./913/2019 FIXED	LAITHANBAM SANGEETA RANI DEVI <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MD N ABED MS J BEGUM	PP, ASSAM
8	Bail Appln./969/2019 FIXED	AZAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS J BORAH MR. P S BISWAS	PP, ASSAM
9	Bail Appln./967/2019	AZAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A H MONDAL	PP, ASSAM
10	Bail Appln./979/2019 FIXED	REJAUL HAQUE @ SIRAJUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS E CHOUDHURY	PP, ASSAM
11	Bail Appln./1002/2019 FIXED	MD. ANOWAR ALI @ ANOWAR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A NATH MS. M NATH	PP, ASSAM

12	Bail Appln./1006/2019 FIXED	BHUPEN KALITA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
13	Bail Appln./1012/2019 FIXED	BIPUL BHAKTA <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR. D PEGU	PP, ASSAM
14	Bail Appln./1014/2019 FIXED	KAJAL GUHA ROY @ KAMAL ROY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
15	Bail Appln./1039/2019 FIXED	MD TOMJID ALI @ PUTU ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
16	Bail Appln./1078/2019 WITH OFFICE NOTE, FIXED	SOMOR ROBIDAS <b>Versus</b> THE STATE OF ASSAM	MR T KALITA MR. A SAIKIA MR. A S ALI MR. J ISLAM	PP, ASSAM
17	Bail Appln./1094/2019 FIXED	MANIK CH. NATH <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY MRS. S ISLAM	PP, ASSAM

**BAIL HEARING**

18	AB/435/2018 FIXED	DHANESHWAR ENGTI <b>Versus</b> THE STATE OF ASSAM	MR. S INGTI MR. M SARANIA MD. S U AHMED MR. A I KATHAR	PP, ASSAM
19	AB/3421/2018 FIXED	SAMSUN NESSA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
20	AB/3753/2018 FIXED	ABDUL AZIT <b>Versus</b> THE STATE OF ASSAM	MS. E SHITIRI	PP, ASSAM
21	AB/246/2019 FIXED	SUZAUL KARIM @ SUZAMUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
22	AB/387/2019 FIXED	ABDUL JALIL @ JALIL UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S K GHOSH MS F AHMED	PP, ASSAM
23	AB/436/2019 FIXED	SUBHAM JAIN <b>Versus</b> THE STATE OF ASSAM	MR K K GOSWAMI	PP, ASSAM
24	AB/506/2019 FIXED	CHANDAN BORUAH AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
25	AB/563/2019 FIXED	TIKENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. M K SARMA MR H DAS	PP, ASSAM
26	AB/634/2019 FIXED	PRONIT NATH <b>Versus</b> THE STATE OF ASSAM	MR. P GOGOI	PP, ASSAM
27	AB/647/2019 FIXED	FAKAR UDDIN @ MD. FAKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY MR. A AHMED	PP, ASSAM
28	AB/763/2019 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM
29	AB/768/2019 FIXED	AJGAR ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
30	AB/780/2019 FIXED	PABITRA KUMAR GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR MR. B K GOGOI	PP, ASSAM
31	AB/862/2019 FIXED	JILLAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM

32	AB/887/2019 FIXED	MAHADEV DAS <b>Versus</b> THE STATE OF ASSAM	MR D RABHA MR. A K SINGH MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
33	AB/891/2019 FIXED	DHARANIDHAR PATOWARY @ DHARANI PATOWARY <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
34	AB/893/2019 FIXED	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
35	AB/897/2019 FIXED	VASHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MS J KALITA MR. N U AHMED MD. K ALI	PP, ASSAM
36	AB/903/2019 FIXED	UTSAV DEKA <b>Versus</b> STATE OF ASSAM	MR. G PHUKAN MR. C PRADHAN	PP, ASSAM
37	AB/911/2019 FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
38	AB/946/2019 FIXED	KISHOR BAISHYA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR	PP, ASSAM
39	AB/968/2019 FIXED	SHRI OM PRAKASH RAM <b>Versus</b> UNION OF INDIA	MD R ALI MR. K K BHATTACHARYYA MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, NF RLY
40	AB/1039/2019 FIXED	RAIHANUL MERAJ <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. K U AHMED	PP, ASSAM
41	AB/1083/2019 FIXED	MARKUS NARLENG @ GURUNG MATROS <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR. U K BARMAN	PP, ASSAM
42	AB/1086/2019 FIXED	ROHAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MD. K ALI	PP, ASSAM
43	AB/1116/2019 FIXED	MD. NASIR ALI <b>Versus</b> THE STATE OF ASSAM	MR J PAYENG MS. M BARUAH	PP, ASSAM
44	AB/1159/2019 FIXED	PRITOM DEY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
45	AB/1173/2019 FIXED	HANIFUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
46	AB/1174/2019 FIXED	BANWARI LAL PAREEK <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
47	AB/1180/2019 FIXED	REZAUL HOQUE KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS. R RAHMAN MS. S HUSSAIN	PP, ASSAM
48	AB/1181/2019 FIXED	KRISHNA ROY @ HARE KRISHNA ROY @ HARAKANTA ROY <b>Versus</b> THE STATE OF ASSAM	MR. J P DAS	PP, ASSAM
49	AB/1182/2019 FIXED	SHAMSUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
50	AB/1213/2019 FIXED	DHAN KALITA @ KAMAL KALITA <b>Versus</b> THE STATE OF ASSAM	MR E AHMED MR. S A AHMED	PP, ASSAM

51	AB/1214/2019 FIXED	MOHIBUR RAHMAN BORBHUIYA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS G K DAS MS. C PATOWARY	PP, ASSAM
52	AB/1236/2019 FIXED	MD INTAJ ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS. J PAUL MS. S AHMED	PP, ASSAM
53	AB/1241/2019 FIXED	DHIRAJ PROTIM BORAH <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA MR. A PHUKAN	PP, ASSAM
54	AB/1280/2019 FIXED	LUIT KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI MS. L TALUKDAR	PP, ASSAM
55	AB/1352/2019 FIXED	AKHIL CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD. B HUSSAIN MR. P B MAZUMDER	PP, ASSAM
<b><u>HEARING</u></b>				
56	CrI.A./21/2014 WITH LCR	NUR HUSSAIN ALI <b>Versus</b> JATINDRA BHARALI	MR.F K R AHMED MR. R HAZARIKA MR.M K HUSSAIN MR. N HASAN MR. J ROY MR.A RAHMAN MS. S KAKATI MR. A HASAN MR. C CHAKRAVARTY MS.N S AHMED	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.M BORAH
57	CrI.Pet./430/2014 WITH LCR	INDRAJIT DAS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.S C BISWAS MR. S BISWAS MR.P BISWAS MR.D BANIA	MR.M H RAJBARBHUIYAN MS.P HATIGAYARI MR.W RAHMAN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
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12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
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14)	MR A KUNDU	13-05-2019	To	23-05-2019
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,14th May 2019]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 16**

**[CRIMINAL SINGLE BENCH]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (CRIMINAL BENCH - II)  
(RELATING TO CRIMINAL REVISION AND CRIMINAL  
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./881/2018 FIXED	M/S. WINTECH ENGINEERING PVT. LTD. AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MR D GOGOI (R2) MR. P N GOSWAMI (R2) PP, ASSAM
<b>BAIL HEARING</b>				
2	AB/1361/2019 FIXED	ANIL DOLEY <b>Versus</b> THE STATE OF ASSAM	MRS. R BORAH MR. M K DAS MS J SAIKIA MR. R DOLEY	PP, ASSAM
<b>HEARING</b>				
3	Crl.Rev.P./10/2010 WITH LCR 6 FILES	RAJU GOGOI <b>Versus</b> THE STATE OF ASSAM	MR.PARAG J SAIKIA	PP, ASSAM
4	Crl.A./145/2010 WITH LCR 6 FILES, FIXED	ASURUDDIN SHEIKH and 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR.H R A CHOUDHURY MS. N N AHMED MR.I A HAZARIKA MR.I H SAIKIA MRM H AHMED MS.S K NARGIS MISS KANUNGOE MRS.S AHMED MR I HUSSAIN MR.A A TARAHDAR MR.A S CHOUDHURY	PP, ASSAM
5	Crl.Rev.P./168/2010 WITH LCR 2 FILES & C.D.	SANDEEP SUREKHA and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.B CHAKRABORTY MR.P J SAIKIA MR. B GOGOI MR.K BARUAH MR P NAYAK MR.R S MISHRA	
6	<b>WITH</b> Crl.Rev.P./214/2010	SANDEEP SUREKHA and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.B CHAKRABORTY MR.P J SAIKIA MR. B GOGOI MR.K BARUAH MR P NAYAK MR.R S MISHRA	

7	Crl.Rev.P./333/2010 WITH LCR 3 FILES	MD. ARJU ALI @ BHUYAN <b>Versus</b> N F RAILWAY	MS.N PHUKAN MR.R ALI MR.PARAG J SAIKIA	MR.D K DEY SC, RAILWAY
8	Crl.Rev.P./439/2010 WITH LCR	MADHU DAS <b>Versus</b> SMT SATYABATI DAS	MR.G BAISHYA MS.C L HAZARIKA MS.S J SINGPHO	
9	Crl.Rev.P./335/2011 WITH LCR 1 FILE, FIXED	DAFFODILS INSURANCE AGENCY <b>Versus</b> THE EDITOR, DAINIK SAMOYIK PRASANGHA and ANR	MR.B CHOUDHURY MR.A UDDIN MR.R K JAIN MR.S DAS MS.A DAS MR. S BISWAS	MR.B K SEN MRSS DEY PP, ASSAM
10	I.A.(Crl.)/333/2018 FIXED <b>in</b> Crl.Rev.P./321/2015 <b>WITH</b> Crl.Rev.P./321/2015	SRI BABUL AHMED LASKAR <b>Versus</b> SRI SAMIRAN BHATTACHARJEE AND ANR	DR. B U AHMED MR. N HAQUE MR K UDDIN	PP, ASSAM
		BABUL AHMED LASKAR <b>Versus</b> SAMIRAN BHATTACHARJEE and ANR.	MR.H R A CHOUDHURY DR.B AHMED MRK UDDIN MR.S R BARBHUIYA MR.N HOQUE	MR.S DASR-1 MR.P M TALUKDAR(R-1) MR S HOQUE PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/83/2016 <b>in</b> Crl.Rev.P./321/2015	BABUL AHMED LASKAR <b>Versus</b> SAMIRAN BHATTACHARJEE and ANR.	MR. H R A CHOUDHURY DR. B AHMED MR K UDDIN MR. S R BARBHUIYA MR. N HOQUE	MR. S DAS(R-1) MR. P M TALUKDAR(R-1) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
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17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,14th May 2019]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 18**

**[CIVIL BENCH - IV**

**THIS BENCH WILL TAKE UP HEARING LIST DATED  
06-05-2019 TO 28-06-2019, (RELATING TO CIVIL  
BENCH - IV) FROM ITEM NOS. 70 TO 146 ALONG WITH  
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/86/2015 FIXED	SMTI GOLAPI DEKA and 7 ORS <b>Versus</b> THE GAUHATI UNIVERSITY and 4 ORS.	MR.D SARMA MRA UPADHYAY MR.P UPADHYAY MRT BORA	GA, ASSAM MR.P KALITA(R-1 & 2) MRU SARMA(R-1 & 2) MR.P K BHUYANR-1 and 2 SC, G U
2	WP(C)/1221/2016 FIXED	DINANATH CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R S CHOUHAN	GA, ASSAMR 1-5 MS.D BORGOHAIN(R-6) MS. M BHATTACHARJEE (ADDL. SR. G.A. ASSAM) MS.M SARMAH(R-6) MS.B GOGOI(R-6)
<b>HEARING</b>				
3	WP(C)/3856/2011 FIXED	SOLEMAN KHAN and ANR. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.I H SAIKIA MRM H AHMED MS.S KANUNGOE MS.S AHMED MR I HUSSAIN MR.A S CHOUDHURY MD.A MALEQUE	MR.G N SAHEWALLA GA, ASSAM MR.MD ASLAM MR.P S BHATTACHARYYA MR.U DUTTA MR.A AHMED MSK KALITA
4	WP(C)/7241/2013 FIXED	BIJOY BASUMTARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	GA, ASSAM MS. B BHUYAN SC, FOREST SC, BTC
	<b>WITH</b> MC/833/2015 <b>in</b> WP(C)/7241/2013	BIJOY BASUMTARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL and 5 ORS	MR.P C DEY MR.K KALITA MR B CHANDA	SC, BTC
5	WP(C)/517/2014 FIXED	CHAMPAK DEY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)



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LEAVE NOTE OF ADVOCATES FOR 14/05/2019

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1)	MS. N M DEKA	02-05-2019	To	20-05-2019
2)	MR. S P ROY	06-05-2019	To	15-05-2019
3)	MRS A BUJARBARUAH	10-05-2019	To	25-05-2019
4)	MR. M K MAJUMDAR	08-05-2019	To	20-05-2019
5)	MR. S KALITA	08-05-2019	To	17-05-2019
6)	MR R GOENKA	13-05-2019	To	18-05-2019
7)	MR A GOENKA	13-05-2019	To	18-05-2019
8)	MR G R DEV	09-05-2019	To	25-05-2019
9)	MR. Y S MANNAN	13-05-2019	To	14-05-2019
10)	MR. U K BORTHAKUR	13-05-2019	To	17-05-2019
11)	MR. P J SAIKIA	13-05-2019	To	16-05-2019
12)	MR. R P KAKOTI SR. ADV.	13-05-2019	To	17-05-2019
13)	MR K AGARWAL	13-05-2019	To	17-05-2019
14)	MR A KUNDU	13-05-2019	To	23-05-2019
15)	MS. R D MOZUMDAR	13-05-2019	To	14-05-2019
16)	MR. M HUSSAIN	16-05-2019	To	30-05-2019
17)	MS. A VERMA	11-05-2019	To	31-05-2019
18)	MR. A BHATTACHARYA	13-05-2019	To	16-05-2019